

African countries. The Government has no specific information in respect of any overseas inquiry for manufacturing Campa Cola and Thums Up.

#### Establishment of Management Information System

5913. SHRI JAGDISH TYTLER: Will the Minister of PLANNING be pleased to state:

(a) whether Government are considering the establishment of Management Information Systems in all the Ministries of the Government of India as an aid in timely and correct decision making in plan implementation;

(b) if so, the details thereof; and

(c) what would be the financial implications of the proposal?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) and (b). Management Information Systems are already being designed and established in selected production oriented Ministries of the Government of India as an aid in making information available for timely and correct decision making in plan implementation. The Management Information Systems are being set up under the guidance of the Advisory Committee on Management Accountancy in Government constituted by a Government Resolution in November 1976 under the Chairmanship of the then Finance Minister. Management Information System for the Department of Chemicals and Fertilisers is already in operation since January 1979. Management Information Systems have been designed for Ministry of Works and Housing (CPWD) and Ministry of Agriculture (Command Area Development Programmes). Management Information Systems already designed by the Department of Steel and Mines and Department of Coal are in advanced stages of finalisation. Management Information Systems for some other Departments are under preparation.

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(c) The financial implications of the proposals have not been worked out separately.

#### Setting up of Soap Manufacturing unit in Nagaland

5914. SHRI CHINGWANG KON-YAK: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to set up soap manufacturing units in Nagaland since the required raw material of non-edible oil trees are grown in abundance in the forests of the State;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) There is no proposal under consideration of this Ministry for setting up Government units in Nagaland for the manufacture of soap.

(b) Does not arise.

(c) This industry is well established in the country. In view of this, the Government does not feel the entering this line.

#### Posting/promotions of officers as Regional Commissioner in EPF Organisation

5915. SHRI R. N. TRIPATHI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the Regional Commissioners have not been posted in the regions of the EPF Organisation according to the Grade of the regions and commissioners and some junior most officers have been posted in the Grade-I and Special Grade regions;

(b) whether it is also a fact that the transfer policy of the officers on completion of 3 years had not been adopted and even the officers on promotion have been retained at the same

station specially in Delhi; and

(c) if so, what action Government propose to take to post the commissioners to their respective Grade regions and transfer all such officers who have completed 3 years in Delhi and also promoted as Asstt. Commissioners and Regional Commissioners?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA):

(a) The Provident Fund authorities have informed that as against the total sanctioned 34 posts, 13 officers of various grades of Regional Commissioners have been posted against higher grade posts pending selection of persons of appropriate grade for appointment.

(b) The officers appointed to Class I and Class II posts in various offices of the Employees Provident Fund Organisation are liable to transfer from one place/station to another as a matter of practice. There are however a few officers who have been retained in the same place for more than three years for administrative reasons.

(c) Action has been initiated for selection of officers for appointment to the posts on regular basis wherever persons eligible for appointment are available; in the case of the posts of Regional Provident Fund Commissioners (Gr. III) however, promotions are pending decision on the representations against the seniority list of Assistant Provident Fund Commissioners Gr. I and those representations are under examination in consultation with the UPSC.

The CPFC has been recently directed to review cases of all officers who have completed or are going to complete 5 years shortly in the position which they hold at present with the purpose of shifting them.

### Report on Food for Work Programme

5916. SHRI JYOTIRMOY BOSU: Will the Minister of PLANNING be pleased to state:

(a) whether Programme Evaluation Organisation of the Planning Commission has recently submitted the final report of its studies on the progress of implementation of the Food for Work Programme in 10 selected States;

(b) if so, what are the main findings and observations made by the Programme Evaluation Organisation on each State included in the said study; and

(c) whether the report will be laid on the Table of the House?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) Some of the main findings of the Report of the Evaluation Study relate to quantity of foodgrains distributed, employment generated and expenditure incurred in the creation of community assets under the programme. Annexures I to III give the relevant information. (Annexure laid on the Table of the House. Placed in Library. See No. LT-2269/81). For further details, copies of the Report have been made available to the Parliament Library.

(c) No, Sir.

विद्युतीकरण योजनाओं के लिए सीमेंट

5917. श्री जी. आर. नाहटा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) वे ग्रामीण विद्युतीकरण योजनाएँ कौन सी हैं जो सीमेंट की कमी के कारण पिछड़ी रही हैं, और

(ख) क्या केन्द्रीय सरकार का विचार इस कार्य के लिए सीमेंट का विशेष कोटा आवंटित करने का है ?